

**HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION**

No. 285 /UHC/VII-a-1/Stationery/2015

Dated: December 17, 2015

In the High Court Winter Vacation-2016 will be from 11.01.2016 to 19.02.2016 instead of 18.01.2016 to 19.02.2016 and Court will remain open w.e.f. 26.12.2016 to 30.12.2016.

By order of the Court

Sd/-
(D.P. Gairola)
Registrar General

No. 7422 /UHC/Stationery/2015

Dated: December 17, 2015

Copy forwarded for information and necessary action to:-

1. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
2. Principal Secretary Law-cum-L.R, Government of Uttarakhand, Dehradun.
3. P.P.S. to Hon'ble the Chief Justice.
4. P.S./ P.A to Hon'ble Judge with the request to place this Notification for His Lordship's kind perusal.
5. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
6. All the District Judges, State Judiciary, Uttarakhand.
7. Member Secretary, State Legal Service Authority, Uttarakhand, Nainital.
8. Principal Judge/Judge Family Courts, Dehradun, Nainital, Pauri Garhwal & Udham Singh Nagar.
9. Advocate General/Government Advocate/Chief Standing Counsel.
10. Assistant Solicitor General, Union of India at Nainital.
11. Additional Chief Standing Counsel, U.P. at Nainital.
12. President, High Court Bar Association, Nainital.
13. All the Registrars of the Court.
14. All the Joint Registrars of the Court.
15. All the Deputy Registrar of the Courts.
16. Head P.S./Head B.S. of the Court.
17. All the Assistant Registrar/Section Officers/Librarian/Protocol Officer/ Management Officer of the Court.
18. Chief Public Relation Officer of the Court at Dehradun and Chief Protocol Officer of the Court at New Delhi.
19. OIC/ NIC & System Analyst of the Court with the request to upload this Notification in the official website of High Court of Uttarakhand.
20. Dispensary, High Court of Uttarakhand.
21. Security Officer, High Court of Uttarakhand.
22. Joint Director, Government Press, Uttarakhand, Industrial Area Ramnagar, Roorkee with the request to publish the Notification in the next issue of the Gazette of Uttarakhand.
23. Guard File.
24. Notice Board.

(Ashok Joshi)
Joint Registrar